

GOVERNMENT OF INDIA  
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 915**  
**TO BE ANSWERED ON 08.12.2025**

**IMPLEMENTATION OF PM-VISHWAKARMA SCHEME**

915. MS. INDU BALA GOSWAMI:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) number of people who have applied under PM-Vishwakarma Scheme, so far, State-wise details including the State of Himachal Pradesh;
- (b) number of people selected under the said scheme so far; and
- (c) the amount of money Government has decided to spend under the said scheme?

**ANSWER**

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES  
(SUSHRI SHOBHA KARANDLAJE)

(a): PM Vishwakarma scheme was launched on 17.09.2023, to provide end-to-end holistic support to artisans and craftspeople of 18 traditional trades who work with their hands and tools. The State-wise number of artisans who have applied under the scheme, including the state of Himachal Pradesh is at **Annexure -I**.

(b): Against the target of coverage of 30 lakh beneficiaries; 30 lakh artisans/craftspeople have been selected/registered under the scheme.

(c): Under PM Vishwakarma scheme, Government has earmarked a budget of Rs. 13,000 crore for a period of five years (FY 2023-24 to 2027-28).

\*\*\*\*

**Annexure-I**

**Annexure-I referred to in reply to part (a) of the Rajya Sabha Unstarred Question No. 915 for answer on 08.12.2025**

<b>S. No.</b>	<b>State/U.T.</b>	<b>Applications/Enrollment under PM Vishwakarma</b>
1	ANDHRA PRADESH	21,66,883
2	ARUNACHAL PRADESH	14,255
3	ASSAM	7,53,278
4	BIHAR	18,54,815
5	CHHATTISGARH	9,82,089
6	GOA	35,118
7	GUJARAT	15,13,687
8	HARYANA	7,30,196
<b>9</b>	<b>HIMACHAL PRADESH</b>	<b>1,83,245</b>
10	JHARKHAND	4,31,984
11	KARNATAKA	32,32,937
12	KERALA	59,352
13	MADHYA PRADESH	31,86,253
14	MAHARASHTRA	27,27,306
15	MANIPUR	91,625
16	MEGHALAYA	20,596
17	MIZORAM	11,896
18	NAGALAND	25,221
19	ODISHA	7,44,451
20	PUNJAB	2,01,151
21	RAJASTHAN	21,74,457
22	SIKKIM	6,384
23	TAMILNADU*	8,53,658
24	TELANGANA	3,77,248
25	TRIPURA	55,987
26	UTTAR PRADESH	31,97,885
27	UTTARAKHAND	2,77,364
28	WEST BENGAL*	7,79,885
29	ANDAMAN AND NICOBAR ISLANDS	3,284
30	CHANDIGARH	4,119
31	DELHI	41,199
32	JAMMU AND KASHMIR	4,94,415
33	LADAKH	6,501
34	LAKSHADWEEP	1,446
35	PUDUCHERRY	5,894
36	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	6,922
	<b>All India</b>	<b>2,72,52,986</b>

\*Tamil Nadu and West Bengal have not constituted State Monitoring Committee and District Implementation Committees under PM Vishwakarma required for further processing of applications.